

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.07.2022 (THURSDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1 Yashvardhan Bhavya Bhatia

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj Piyush Beriwal-R1
3.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	Shipra Choudhry
4.	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	Nandini Sen-R2 Binay Kr. Singhani Vikrant N. Goya-R5 Kanishk Khetan-R7
5.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
6.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
7.	Comp. App. (AT) (Ins) No. 422 & 423 of 2022	Deputy Commissioner of Income Tax Vs. Abhishek Nagori & Anr.	Maithili D Mehta	Mukund P. Unny
8.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Ors. With	Prashu Paul	Abhishek Anand Mohak Sharma Viren Sharma Manish Jain Divya Sharma

9.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022	Aggarsain Spinners Ltd. Vs. Sumat Gupta & Anr.	Akhil Anand	Abhishek Anand Mohak Sharma Viren Sharma
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For Hearing

10.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand-RP
11.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
12.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
13.	Comp. App. (AT) (Ins) No. 31 of 2021	Deepak Thukral Resolution Professional of Lakshmi Precision Screws Ltd. Vs. Rajesh Kumar Jain & Anr.	Pooja Mahajan	Shekhar Raj Sharma Dhruv Dewan Chandni Ghatak Divya Sharma-R1 & R2

After rising the Bench of Court – III assembled at 02:00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

14.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
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**By order of Hon'ble Chairperson
-sd/-
Registrar**